

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
(IB)-2301(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Logicon Engineers Pvt Ltd

....Applicant

Vs.

M/s Gold Plus Glass Industry Ltd

....Respondent

Order delivered on 25.11.2019

CORAM

**SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Anut Jain, Adv.

ORDER

Learned counsel for the Corporate Debtor seeks two days time to file his reply. Advance copy be supplied to the other side. List on 19.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI
MEMBER (TECHNICAL)**

**Sd/-
(SMT. INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh